

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

REVISED DAILY CAUSE LIST DATED 25.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1848 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Employees Provident Fund Organisation, Kolkata Vs. INCAB Industries Ltd. & Anr.	Kaushal Gautam
2.	I.A. No. 1856 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Chandrapal Dham Vs. Chaya Gupta & Ors.	Vashistha Narayan Dubey
3.	I.A. No. 1878 of 2025 in Contempt Case No. ___ of 2025 in Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shnkar Mishra & Ors. Vs. Ashok Kriplani & Anr.	Ashok Kriplani
4.	I.A. No. 1879 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Transline Technologies Ltd. Vs. Experio Tech Pvt. Ltd.	Amit Kumar Singh
5.	I.A. No. 1881 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Anubha Varun Vs. Rabinder Kumar Mintri & Ors.	Ravinder Kumar Rawat
6.	I.A. No. 1882 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Daud Judas Minj & Anr. Vs. Rabinder Kumar Mintri & Ors.	Ravinder Kumar Rawat
7.	I.A. No. 1894 of 2025 in Comp. App. (AT) No. ___ of 2025	Nimmi Oberoi & Ors. Vs. Elgin Hotels Pvt. Ltd. & Ors.	Randeep Sachdeva
8.	I.A. No. 1903 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Ritesh Arora & Anr. Vs. Today Homes Noida Pvt. Ltd. & Anr.	Krishnamohan Menon

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